

Annexure-8

Name of Corporate Debtor
List of Creditors as on

Parenteral Drugs (India) Limited
03-03-2023 1st List

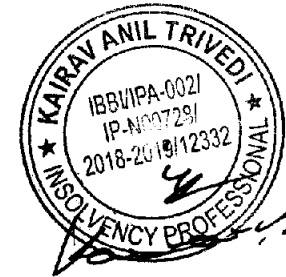
Date of CIRP Order
Date of initiate of CIRP

09-02-2023
11-02-2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|---|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|----|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | | | | | | | | |
| 1 | National Stock Exchange of India Limited | 24-02-2023 | 4185704 | 0 | OC | 0.00 | 0.00 | NO | 0.00 | 0.00 | 0.00 | 0 | 4185704 | | |
| 2 | Heretro Drugs Limited | 24-02-2023 | 12430524 | 0 | OC | 0.00 | 0.00 | NO | 0.00 | 0.00 | 0.00 | 12430524 | 0 | | |
| 3 | SBICAP Trustee Company Limited | 24-02-2023 | 1039524 | 1039524 | OC | 0.00 | 0.00 | NO | 0.00 | 0.00 | 0.00 | 0 | 0 | | |
| 4 | The Commissioner of commercial Taxes, govt of West Bengal | 21-02-2023 | 8418842 | 0 | OC | 0.00 | 0.00 | NO | 0.00 | 0.00 | 0.00 | 8418842 | 0 | | |
| 5 | Link In Time India Private Limited | 28-02-2023 | 282419 | 282419 | OC | 0.00 | 0.00 | NO | 0.00 | 0.00 | 0.00 | 0 | 0 | | |
| 6 | BSE Limited | 28-02-2023 | 4650650 | 4650650 | OC | 0.00 | 0.00 | NO | 0.00 | 0.00 | 0.00 | 0 | 0 | | |
| 6 | TOTAL | | 31007663 | 5972593 | | 0 | 0 | | 0 | 0 | 0 | 20849366 | 4185704 | | |



K. Anil Trivedi